NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 147(ND)13 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE COMPANY: M/s. Mr. Dilip Shantilal Jain & Ors. V/s. M/s Integrated Casetech Consultants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
2	LOUSHSHARM	A ADV	PÉTITIONER	Dough

ORDER

Learned counsel for the petitioner is present. None for the respondent. List on 16.11.2016 for the appearance of the respondent and for arguments.

Sd1-

(R.Varadharajan) Member (Judicial)

SdI-

(Maharaj Krishan Hanjura) Member (Judicial)